

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1701
TO BE ANSWERED ON 03.08.2026

DELAYED PAYMENTS TO MSMEs

1701. SHRI G. C. CHANDRASHEKHAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the value of delayed payment applications filed on the MSME Samadhaan Portal during financial year 2023-24 to financial year 2025-26;
- (b) the value recovered; and
- (c) the steps taken against habitual defaulters?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) and (b): The details of Applications/Cases filed by Micro and Small Enterprises (MSEs) on MSME SAMADHAAN Portal during financial year 2023-24 to financial year 2025-26 are as under:

Particulars	Application filed by MSEs	Cases Disposed	Pending (Cases/ Applications)	Applications Mutually Settled /Rejected
No. of Cases/ Applications	1,19,445	16,159	59,919	43,367
Amount Involved (In Rs. Crore)	20,220.47	2,579.70	11,413.36	6,227.43

- (c): Government has taken a number of steps to ensure timely payments to MSEs, which includes:
- i. Launch of SAMADHAAN Portal on 30.10.2017 (<http://samadhaan.msme.gov.in/MyMSME/MSEFC/MSEFCWelcomer.aspx>) for filing and monitoring of grievances of delayed payments by the Micro and Small Enterprises (MSEs) against the buyers of goods and services.
 - ii. Ministry of MSME has launched Online Dispute Resolution (ODR) Portal on 27.06.2025. It is a digital, technology-enabled mechanism for ensuring speedy, cost-effective, and transparent resolution of delayed payment disputes involving Micro and Small Enterprises (MSEs). ODR also provides facility of a pre-litigation, dialogue-based mechanism for voluntary mediation, conciliation or negotiation between the buyer and seller before the matter proceeds to MSEFCs for formal adjudication.
 - iii. Creation of a special sub-portal within SAMADHAAN Portal on 14.06.2020 for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs. The sub-portal was further revamped on 27.06.2026 wherein Central Ministries/Department/CPSEs/Autonomous Bodies/Attached Offices etc. were directed to report monthly cumulative dues (pending within 45 days/ beyond 45 days) on the portal.
 - iv. Government vide notification S.O. 3507(E) dated 30.06.2026 has mandated all the CPSEs to onboard on any one of the Trade Receivables Discounting System (TReDS) platform.
